

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPLE BENCH, NEW DELHI

EXECUTION APPLICATION NUMBER 41/2023

IN

ORIGINAL APPLICATION NUMBER 94/2021

IN THE MATTER OF:-

HAIDER ALI

.....Petitioner

VERSUS

UNION OF INDIA & Ors

....Respondents

Status of the respondents with regards to the compliance of the order passed by the Hon'ble National Green Tribunal in EA Number 41/2023 in OA Number 94/2021 In Tabulation format as directed by this Hon'ble Court dated 2nd May 2024.

Most Respectfully Showeth:-

1. That the applicant has filed the present execution application and in that matter vide dated 7/12/2023 22 stadiums were impleaded with regard for the compliance of the earlier order passed by the hon'ble court in Original Application OA 94/2021.
2. That vide order dated 15.04.2021 the Hon'ble NGT has passed the order directing the respondents therein.
 - i) **prohibiting use of ground water for maintenance of the play grounds at least during the time no match is being actually played and exploring utilization of STP treated water;**

- ii) **ensuring that effective rain water harvesting and water storage/recharging systems are installed in all playgrounds to save the ground water;**
 - iii) **laying down mandatory requirement of engagement of an environmental expert for every cricket stadium for ensuring compliance with the environmental norms,**
 - iv) **using every sport event with the programme of awareness for environment protection, using a part of profit from commercial activities as a mandatory obligation. The decisions taken in the meeting may be followed up by appropriate statutory orders.**
3. That for the compliance of the Direction the execution petition were filed and 22 respondents (stadiums) were impleaded and were directed for the obedience of the order. Following the direction few respondents' stadiums filed their affidavit with regard to the compliance.
4. That the Status of compliance of the respondent is being given here for the kind perusal of this Hon'ble Court. The Ministry of Jal Shakti has also filed their status report with regard to extraction of the Ground water and action which has been taken against the stadiums. The petitioner has considered the ATR in preparation of the present chart along with the reply of the respondents.
- (A) Status with Regard to exploitation and excavation and usage of underground water with or Without NOC from the Central Ground water authority, No of Borewells, and penalty imposed by the Ministry of Jal Shakti (as per the ATR dated 1/12/2023 filed), .**

Sr. No.	Name/Number of the Respondent	Number of Borewell and quantity of water extracted	Status of NOC	Penalty(environmental compensation)Imposed by the Ministry of Jal Shakti
1.	Respondent No:- 8 ACA Stadium, Barsapara Assam Cricket Association	Number of Borewell 5 Quantity of water used per year:- 16590 Meter ³	NOC Issued 14/3/2024 NOC End:- 12/02/29	12,81,230/-
2.	Respondent No:- 9 Saurashtra Cricket Association Stadium,	No. of DW:- 3 No of Borewell:- 2 Totalling:-5 Quantity of water used per year:-:- 19560 M ³	NOC Issued 16/01/2024 NOC End:- 29/11/2028 Category :- Semi Critical	10,67,991/-
3.	Respondent No:- 10 Shaheed Veer Narayan Singh International Stadium Chattisgarh state Cricket Sangha.	No Reply is on record No response to CGWA as well	No Reply is on record No response to CGWA as well	2,42,250/-
4.	Respondent No:- 11	No. of Borewell:- 2	Applied for NOC	No Penalty was imposed by

	Dr. Y.S. Rajasekhara Reddy ACA VDCA Cricket Stadium Andhra Cricket Association	Quantity of water used per year:- No details Given		the CGWA. No receipt for the same is on record with reply
5.	Respondent No:- 12 Eden Gardens, the Cricket Association of Bengal,	BW:- 5 Government of West Bengal, department of water resources Investigation and Development (State water Investigation Directorate) has given permission. Quantity of water used per year:- not clear from NOC.	Date of submission of application for obtaining NOC is 24/7/2023 And Approved on dated: - 8/8/2023.	No penalty is imposed for water excavation. No environment Compensation was Obtained.
6	Respondent No:- 13 (earlier it was respondent No.6) VCA Stadium, Civil Lines, C/o Vidarbha Cricket Association	One (1) Dugwell One(1) Borewell Total: 2 Quantity of water used per year:- Quantity of water being extracted and used is not reflecting in	Noc Issued in the year 2021 Upto 1/12/2026	No penalty is imposed.

1840

		the Reply nor in the Status report.		
7	<p>Respondent No:- 14</p> <p>Arun Jaitley Stadium, C/o Delhi and District Cricket Association,</p>	<p>(No Reply on Behalf of R-14 has been filed) abstract is being produced as per reply given to member Secretary CGWA dated 6/11/2023 and filed as Annexure-10 of Status Report filed by Ministry of Jalshakti before this Hon'ble court Dated 1/12/2023.</p> <p>No of Borewells:- 4</p> <p>Quantity of water used per year:-</p> <p>NOC asked for quantity of Water :- 98KLD. (98x365)</p>	No "NOC"	No Penalty Imposed
8	Respondent No:- 15	Reply Not filed, the facts being mentioned	No NOC	No penalty Imposed

	<p>MCA Cricket Stadium, Gahunje, C/o Maharashtra Cricket Association,</p>	<p>here is, as per the Reply filed by the respondent to CGWA dated 6/11/2023 and attached as annexure 23 of Action taken report filed by the Ministry of Jalshakti dated 1/12/2023. No of Borewell:- not known</p> <p>Not using Ground water Quantity of water used per year:-</p> <p>Not Given</p>		
9	<p>Respondent No:- 16</p> <p>Sawai Mansingh Stadium, C/o Rajasthan Cricket Association,</p>	<p>No Reply has been Filed before this Hon'ble Court. As well as No response was given to CGWA as well facts have been taken from Action Taken Report filed By ministry of</p>	No NOC	8,19,485/-

		<p>Jalshakti before this Hon'ble Court Vide dated 1/12/2023</p> <p>Number of Borewell:- Not replied,</p> <p>Amount of water used:- No Response was given</p>		
10	<p>Respondent No:- 17 Holkar Stadium, C/o Madhya Pradesh Cricket Association</p>	<p>No. Of Borewell:- 5</p> <p>Amount of water used:- No details have been Given</p> <p>(Facts have been obtained from reply filed by the Respondent Before Hon'ble NGT.)</p>	NO NOC. Initiated the process to Obtain NOC.	16,04,795/
11	<p>Respondent No:- 18 Dr. DY Patil Stadium, C/o Dr. D. Y. Patil Stadium,</p>	<p>No reply has been filed Nor response was given to Ministry of Jal Shakti as Per the Action Taken Report Submitted Before the Hon'ble NGT</p>	No NOC	27,19,200/ -

1843

		dated 1/12/2023. No. of Borewell:- No information Quantity of water used per year:- No information		
12	Respondent No:- 19 Brabourne Stadium Cricket, C/o Club of India (Brabourn Stadium),	Borewell:- 1 Quantity of water used per year:- 1 M3 (as per the reply at paragraph 18)	NO "NOC" from CGWA	27,19,200/ -
13	Respondent No:- 20 Wankhede Stadium, C/o Mumbai Cricket Association	No reply has been filed nor any response in the Action Taken Report dated 1/12/2023 No of Borewell:- Not Known Quantity of water used per year:- Not Known	No Informatio n	No Penalty imposed: As per ATR dated 1/12/2023
14	Respondent No:- 21 Green Park Stadium, C/o Department of Sports Uttar Pradesh (UPCA),	No reply is filed Nor any response in ATR dated 1/12/2023 submitted before Hon'ble NGT.	No NOC	No Penalty imposed: As per ATR dated 1/12/2023

		<p>No of Borewell:- Not Known</p> <p>Quantity of water used per year:- Not Known</p>		
15	<p>Respondent No:- 22</p> <p>Bharat Ratna Shri Atal Bihari Vajpayee Ekana Cricket Stadium</p>	<p>No reply is filed. Facts are obtained from annexure -15 in ATR -2 Dated 1/12/2023. Page (355-358)</p> <p>No of Borewell:- Not Known</p> <p>Quantity of water used per year:- 13824 M3.</p>	<p>No NOC from CGWA, Obtained NOC from Ground water department.</p> <p>Valid From 21.08.2023 upto 20.08.2028</p>	No Penalty Imposed
16	<p>Respondent No:- 23</p> <p>M A Chidambaram Stadium, C/o the Tamil Nadu Cricket Association</p>	<p>Reply filed As per the reply the respondent reply that they are not using the Ground water for gardening purpose but obtaining it through CMWSSB. However the Ministry of Jal Shakti states that there are</p>	<p>No No C required as per the Repsondent.</p>	No Penalty is imposed.

1845

		<p>4 Borewell and NOC is required.</p> <p>No of Borewell:- 4 but not being used for extraction of ground water (as per reply)</p> <p>Quantity of water used per year:- 60 KLD. 60x365 KLD hypothetically .</p>		
17	<p>Respondent No:- 24 Rajiv Gandhi International Stadium, C/o Hyderabad Cricket Association</p>	<p>No reply has been filed before Hon'ble NGT. facts have been obtained from ATR dated 1/12/2023 at Page (352-353)</p> <p>No of Borewell:- 5</p> <p>Quantity of water used per year:-</p>	<p>NOC has been Obtained from the State ground water authority</p>	<p>No penalty imposed.</p>
18	<p>Respondent No:- 25</p>	<p>Reply has been filed. The</p>	<p>No NOC</p>	<p>No Penalty imposed</p>

1846

	(impleaded respondent No.18) Sports Hub International Cricket stadium, C/o Kariavattom Sports Facilities Limited (KSFL)	respondent is using ground water but in reply nowhere it is mentioned as how many borewell are over there. No of Borewell:- Not Known Quantity of water used per year:- Not known M3		
19	Respondent No:- 26 Himachal Pradesh Cricket Association Stadium, C/o Himachal Pradesh Cricket Association	No of Borewell:- Not Known As Number of borewells are not given in affidavit nor in the reply of ATR dated 1/12/2023 Quantity of water used per year:- 308 KL during matches. (as per the affidavit)	No NOC available	No penalty Imposed

20	Respondent No:- 27 Chaudhry Bansilal Cricket Stadium, C/o Haryana Cricket Association	No of Borewell:- Not Known Quantity of water used per year:- Not known.	No NOC Applied before the State Water Authority	No Penalty Imposed
21	Respondent No:- 28 IS Bindra Cricket Stadium, PCA, C/o Punjab Cricket Association	No of Borewell:- One Submersible Pump (as per the Annexure 1 of reply dated 17/2/2024. Quantity of water used per year:- Not known	NOC has been Obtained by	No Penalty Imposed
22	Respondent No:- 29 Barabati Stadium, C/o Odisha Olympic Association	Respondent has not filed any affidavit nor given response to the Jal Shakti Ministry(as per ATR filed dated 1/12/2023).	No NOC	17,00,000/- Imposed

B. Status of the respondent with Regard to exploring utilization of **STP treated water** and Installation of the **STP** in the Stadiums. and Status of Installation of rain water harvesting and water storage/recharging systems

Sr. No.	Name/Number of the Respondent	Status of Installaton of STP in the Stadiums Capacity of STP	Usage of STP water (Treated water) for Maintena nce of Play ground	Status of RWH System
1.	Respondent No:- 8 ACA Stadium, Barsapara Assam Cricket Association	Treatment Plant is Installed and functional Capacity of STP:- 10,000 Litre (10 KL)	In reply no where mentioned as what steps shall be taken for the use of sewage treated for the Purpose of maintenan ce of play ground.	The rain water system is installed and started its operation since 29/03/202 4. Paragraph 5 Page No 1211.
2.	Respondent No:- 9 Saurashtra Cricket Association Stadium,	Installation of Sewage treatment Plant is not feasible as no enough sewage water is produced.	Signed an Agreement with Rajkot Municipal Corporation (RMC) to Provide 1 Lakh Liter of treated water Per day, sufficient to meet 80%	The Stadium has natural rain water harvesting system since 2016 Page No. 683

			need of water requirement to maintain playground.	Paragraphs 3 (B) (b)
3.	Respondent No:- 10 Shaheed Veer Narayan Singh International Stadium Chattisgarh state Cricket Sangha.	No Reply is on record No response to CGWA as well	No Reply is on record No response to CGWA as well	No reply hence no informatio n
4.	Respondent No:- 11 Dr. Y.S. Rajasekhara Reddy ACA VDCA Cricket Stadium Andhra Cricket Association	Installation of STP is not feasible as Matches are very limited.	Responde nt has requested to greater Vishakapa tnam Municipal Corporatio n to provide 50KL/Day STP water. The Proposal cost is nearabout 4 crore.(Kindly refer Para 17 Page No.(1550- 1551)	Rainwater Harvesting System is Installed since October 2023. Page No 1546 Paragraph 9.
5.	Respondent No:- 12 Eden Gardens, the Cricket Association of Bengal,	Kindly Refer Clause 12(B)(iii) page No 1451.	Responde nt have engaged POPULOU S a company to	RWH System is being installed with approx. 1 Million

			construct a STP with capacity upto 1 MLD. Construction is expected to start from August 2024. (as per reply filed by the Respondent.)	Liter capacity to be stored in Tanks. Work is expected to start in August 2024 Page No 1451 Paragraphs Para 12 (B)(iii)
6	Respondent No:- 13 (earlier it was respondent No.6) VCA Stadium, Civil Lines, C/o Vidarbha Association	Already installed 2 STP with a capacity of 10 KLD (Para 5 of Reply as Page No 752)	Water from STP is being used to irrigate the Playground.	Rainwater system is installed Page No 753 Paragraphs (6)
7	Respondent No:- 14 Arun Jaitley Stadium, C/o Delhi and District Cricket Association,	As per the Reply submitted before Ministry of Jal shakti and ATR submitted before this Hon'ble Court " The codal Formalities of tendering/ installation of STP have been completed. An	No STP arrangement from other sources.	Proposal has been submitted before Delhi Jal Board. 17 recharge Shaft with one borewell have been constructed in the stadium and well maintained

		expert/ consultants have been hired for work but halted due to on going world cup. Installation of STP will be completed by the end of March 2023. Page No 318 of ATR(Annexure -10)		. As per ATR dated 1/12/2023 Page No.318 Para :- 2
8	Respondent No:- 15 MCA Cricket Stadium, Gahunje, C/o Maharashtra Cricket Association,	Construction of STP will begin following the following the completion of cricket world cup matches. (as per the ATR Page No 391)	No any informatio n about the Use of STP water with other agencies.	Completed the constructio n of rainwater harvesting recharge pit. Page No 390 Para: 2
9	Respondent No:- 16 Sawai Mansingh Stadium, C/o Rajasthan Cricket Association,	No any reply filed nor any Response to Ministry of Jal Shakti. No Information with regard to STP	No informatio n with regard to usage of STP water for irrigation.	No informatio n
10	Respondent No:- 17 Holkar Stadium, C/o Madhya Pradesh Cricket Association	No provision for the STP	Not in consultati on with other agency for the supply	RWH system has been installed since 2006 with 12

			of STP water.	chamber inside ground Page no 612 Para:- 2 (b) (a).
11	Respondent No:- 18 Dr. DY Patil Stadium, C/o Dr. D. Y. Patil Stadium,	No reply is filed nor any response available in ATR filed by the Ministry of Jal Shakti vide dated 1/12/2023.	No Information as no reply has been filed.	No information
12	Respondent No:- 19 Brabourne Stadium Cricket, C/o Club of India (Brabourne Stadium),	Respondent has appointed MEP consultant to map the old drainage system/ plumbing services	No consultation with other agency for supplying of STP water(as per the reply filed by the respondent)	in the process of exploring the feasibility of RWH. Page No:- 432 Para :-16(e)
13	Respondent No:- 20 Wankhede Stadium, C/o Mumbai Cricket Association	No information available	No information available	No information available

14	Respondent No:- 21 Green Park Stadium, C/o Department of Sports Uttar Pradesh (UPCA),	No information available	No informatio n available	No informatio n available.
15	Respondent No:- 22 Bharat Ratna Shri Atal Bihari Vajpayee Ekana Cricket Stadium	STP is installed but not operational (kindly refer Page 356-357 query No. 3)	No consultati on with other agency.	RWH Installed as per the ATR filed by Ministry of Jal Shakti at Page No 356 as query No. 2
16	Respondent No:- 23 M A Chidambaram Stadium, C/o the Tamil Nadu Cricket Association	STP is also installed and STP facilities are fed directly by dedicated sewage pipeline directly from pumping stations of the Chennai Metropolitan Water Supply and Sewage Board Page No 1774	Arranging STP water from Chennai Metropolit an water supply and sewage.	RWH facilities are laid down since 2020. Page No 1775.
17	Respondent No:- 24 Rajiv Gandhi International Stadium,	Construction of STP is not required nor feasible as footfall is low	No consultati on with other agencies or corporatio	For RWH pit is available in the premises. (Kindly refer Page

	C/o Hyderabad Cricket Association		n to provide STP water for gardening Kindy refer 352-353.	No 352-353)
18	Respondent No:- 25 (impleaded respondent No.18) Sports Hub International Cricket stadium, C/o Kariavattom Sports Facilities Limited (KSFL)	Respondent already having a fully functional STP present at the greenfield stadium with the capacity of 75 KLPD but not fully automated	As per Joint meeting held with Mayor of Trivunant ha puram dated 30/12/20 23, Responde nt is in consultati on to supply the treated water to the Stadium (Kindly refer Page No 1260 Para 24)	Approache d the Kerala Rural Supply and Sanitation Agency for installation of Rain water Harvesting. General body of respondent has approved for remodeling of RWH system but due to Matter Pending before NCLT, therefore it takes the time. (refere Page No 1261-62)

1855

19	<p>Respondent No:- 26</p> <p>Himachal Pradesh Cricket Association Stadium, C/o Himachal Pradesh Cricket Association</p>	<p>Installation of the STP is not feasible (Para 10 Page No 576)</p>	<p>Not in consultati on with any agency or corporatio n for supply of STP water.</p>	<p>Installed one RWH System with capacity of 210 KL increasing the total capacity of 360 KL. Kindly refer Page No 574.</p>
20	<p>Respondent No:- 27</p> <p>Chaudhry Bansi Lal Cricket Stadium, C/o Haryana Cricket Association</p>	<p>As per corrected reply, Para 35 of Page 1300 That respondent have already commenced the process for establishment of and STP for the Stadium and treated water shall be utilized for the maintenance of the green belt.</p>	<p>No informatio n in this regard.</p>	<p>RWH is in place since 2006.</p>
21	<p>Respondent No:- 28</p> <p>IS Bindra Cricket Stadium, PCA, C/o Punjab Cricket Association</p>	<p>In the Old stadium the feasibility of installation of STP in stadium is minimal as per the consultant. Procure the</p>	<p>No Informatio n.</p>	<p>Developed Two water recharge borewell have been dug and storage tank as per direction and</p>

		STP treated water from STP of Mohali MC is not possible due to less pressure in Mohali municipal commissioner. For International matches they have shifted to Mullanpur, hence exploration of usage of STP has not been in process.		specification is made Paragraph 8 Page No 511.
22	Respondent No:- 29 Barabati Stadium, C/o Odisha Olympic Association	No information. As per ATR no STP or RWH system is available. ATR page No 205 column 6.	No information	No RWH system

C Status of the respondent with Regard to **appointment of the expert** and programme of **awareness for environment protection**, using a part of profit from commercial activities

Sr. No.	Name/Number of the Respondent	Appointment of expert committee	Awareness of environment protection
1.	Respondent No:- 8 ACA Stadium, Barsapara Assam	No Expert has been	No mention in the reply in this regard.

	Cricket Association	appointed	
2.	Respondent No:- 9 Saurashtra Cricket Association Stadium,	No Expert has been appointed Page 689 Para 11.	No mention in the reply in this regard Page 689 Para 11.
3.	Respondent No:- 10 Shaheed Veer Narayan Singh International Stadium Chattisgarh state Cricket Sangha.	No reply is on record	No reply is on record
4.	Respondent No:- 11 Dr. Y.S. Rajasekhara Reddy ACA VDCA Cricket Stadium Andhra Cricket Association	In process to appointment of an expert in this regard Page No 1552 Para :- 20	No information in this regard.
5.	Respondent No:- 12 Eden Gardens, the Cricket Association of Bengal,	Apointed Mr. Tuhin Ghosh as an Environmental expert Page 1452	Kindly refer Page No 1452
6	Respondent No:- 13 (earlier it was respondent No.6) VCA Stadium, Civil Lines,	Appointed M/s Anacon Laboratories Pvt limited As an Environmental Expert	Shall take necessary measure Page :- 754 Para 8

	C/o Vidarbha Association	Page:- 754 Para :- 7	
7	Respondent No:- 14 Arun Jaitley Stadium, C/o Delhi and District Cricket Association,	No information in this regard	No Information in this regard
8	Respondent No:- 15 MCA Cricket Stadium, Gahunje, C/o Maharashtra Cricket Association,	No information in this regard.	Taken decision to raise awareness, issued water pledged to all apex member, indicated awareness during Media/ press conference Page No :- 390 Para :- 3
9	Respondent No:- 16 Sawai Mansingh Stadium, C/o Rajasthan Cricket Association,	No information	No information
10	Respondent No:- 17 Holkar Stadium, C/o Madhya Pradesh Cricket Association	No environment Expert has been appointed, as per reply	Taken pro active measure by displaying banner and Play cards Page No:- 619 Para 12 (e)
11	Respondent No:- 18 Dr. DY Patil Stadium,	No Information	No Information

	C/o Dr. D. Y. Patil Stadium,		
12	Respondent No:- 19 Brabourne Stadium Cricket, C/o Club of India (Brabourn Stadium),	Not appointed expert committee	No information in the reply in this regard.
13	Respondent No:- 20 Wankhede Stadium, C/o Mumbai Cricket Association	No Information	No Information
14	Respondent No:- 21 Green Park Stadium, C/o Department of Sports Uttar Pradesh (UPCA),	No Information	No information
15	Respondent No:- 22 Bharat Ratna Shri Atal Bihari Vajpayee Ekana Cricket Stadium	Not appointed	No information. Kindly refer Page 357
16	Respondent No:- 23 M A Chidambaram Stadium, C/o the Tamil Nadu Cricket Association	Engaged the services of environmental expert. Page No 1781	No information

1860

17	Respondent No:- 24 Rajiv Gandhi International Stadium, C/o Hyderabad Cricket Association	Not appointed	No Information
18	Respondent No:- 25 (impleaded respondent No.18) Sports Hub International Cricket stadium, C/o Kariavattom Sports Facilities Limited (KSFL)	Not appointed	No information as per reply
19	Respondent No:- 26 Himachal Pradesh Cricket Association Stadium, C/o Himachal Pradesh Cricket Association	No appointment	Taken measure for awareness best known to respondent Page No:- page 577
20	Respondent No:- 27 Chaudhry Bansi Lal Cricket Stadium, C/o Haryana Cricket Association	No appointment	No information

21	Respondent No:- 28 IS Bindra Cricket Stadium, PCA, C/o Punjab Cricket Association	No appointment	No information
22	Respondent No:- 29 Barabati Stadium, C/o Odisha Olympic Association	No information	No Information

Filed By :-



Ali Md Maaz
Advocate

For Petitioner
Chamber:- 729, D Block
Lawyer's Chamber Block
Additional Building Block
Supreme Court of India.
New Delhi
Mob:-9650196304